

LOK SABHA
UNSTARRED QUESTION No. 3449
TO BE ANSWERED ON 9th August, 2021

CNG Pipelines

3449. SHRI OMPRAKASH BHUPALSINH *ALIAS*
PAWAN RAJENIMBALKAR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the names of the areas of Maharashtra where CNG pipelines are being laid/proposed to be laid;
- (b) the names of the companies entrusted with the work of expansion of CNG pipeline in Maharashtra and whether these companies also operate CNG;
- (c) whether any provision has been made for distribution of dealership; and
- (d) if so, the details of the relevant criteria in case of dealership distribution?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (d) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for developing of City Gas Distribution (CGD) network including establishment of CNG stations, in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. GA wise authorized entity in the state of Maharashtra is at Annexure.

Annexure

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA
UNSTARRED QUESTION NO. 3449 TO BE ANSWERED ON 9th August, 2021
REGARDING CNG PIPELINES**

S.No.	State	Geographical Areas (GAs)	Authorized Entity
1.	Maharashtra	Palghar District and Thane Rural	Gujarat Gas Limited
		Raigarh District (Excluding area already authorized)	Mahanagar Gas Limited
		Pune District (Excluding area already authorized)	Torrent Gas Pune Limited
		Ratnagiri District	Unison Enviro Private Limited
		Solapur District	Sholagasco Private Limited
		Kolhapur District	HPOIL Gas Private Limited
		Ahmednagar and Aurangabad Districts	Bharat Gas Resources Limited
		Latur and Osmanabad Districts	Unison Enviro Private Limited
		Sangli and Satara Districts	Bharat Gas Resources Limited
		Sindhudurg District	Maharashtra Natural Gas Limited
		Mumbai and Greater Mumbai	Mahanagar Gas Limited
		Pune City including Pimpri-Chinchwad and adjoining contiguous areas Hinjewadi, Chakan, Talegaon	Maharashtra Natural Gas Limited
		Thane urban and adjoining Municipalities	Mahanagar Gas Limited
2.	Maharashtra and Gujarat	Valsad (Excluding area already authorized), Dhule and Nashik Districts	Maharashtra Natural Gas Limited